

(3)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O. A. NO. 1507/1996

New Delhi this the 3rd day of February, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Lachhman Singh S/O Chandan Ram,
R/O V. & P.O. Bazida Jattan,
Distt. Karnal (Haryana) ... Applicant

(None present)

-Versus-

1. Union of India through
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi. ... Respondents

(By Shri R. L. Dhawan, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Applicant and his advocate are absent. Present
O.A., in the circumstances, is dismissed for default.

(Ashok Agarwal)
Chairman

(R. K. Ahooja)
Member (A)

/sns/